

pose to enact such a legislation to enable the doctors to remove kidneys of the persons meeting fatal accidents to benefit the kidney patients in the country; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE: (KUMARI SAROJ KHAPARDE): (a) Yes, it is a fact that Singapore Government has allowed the removal of kidney of persons meeting fatal accidents, recently.

(b) The Ministry of Health & Family Welfare in consultation with the State Governments and other concerned organisations is contemplating legislation on Organ Transplantation.

(c) Does not arise.

Strike by Radiographers in Delhi

543. SHRI G.M. BANATWALLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the radiographers working in hospitals in Delhi under the Central Government's Administration had gone on 72 hours strike till 31 December, 1987;

(b) what were their main demands; and

(c) Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). There are three Central Government Hospitals in Delhi viz. Dr. Ram Manohar Lohia Hospital, Safdarjang Hospital and Smt Sucheta Kripalini Hospital including Kalavati Saran Children's Hospital. No strike of Radiographers has been reported from any of the above hospitals.

The Delhi Administration has however

stated that the radiographers working in hospitals under Delhi Administration had gone on 72 hours strike in December, 1987. The demand for which they went on strike is for restoration of parity of their revised pay scales vis-a-vis pay scales of radiographers working in Central Government Hospitals in Delhi.

A Committee constituted by the Ministry of Home Affairs to consider anomalies in revised pay scales of certain categories of staff working under Delhi Administration including those of radiographers, vis-a-vis the scale of pay of such categories working in Central Government Hospitals, submitted its report to the Government of India (Ministry of Finance). The decision of the Government is awaited.

Implementation of Package of Benefits for Doctors

544. SHRI T. BALA GOUD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had approved a package of benefits for the Central Government Doctors on 30 July, 1987 for immediate implementation;

(b) if so, whether it has been implemented in full;

(c) if not, the reasons for the delay;

(d) what further time Government would need to fully implement those benefits; and

(e) whether Government propose to give retrospective effect, specially in cases of promotions which have been delayed due to no fault of the serving doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY